

Letter of Intent, the question of verification of compliance with these conditions at the time of recommending conversion of the Letters of Intent does not arise.

(b) At present no Letters of Intent or Industrial Licences are being issued to the foreign companies for drug formulations alone except in wholly export oriented proposals. Permission to make formulations is given only to those companies which are granted Letters of Intent or Industrial Licences for bulk drugs. This is further subject to the maintenance of the ratio of 1:5 between the value of production of bulk drugs and that of the formulations. Since the permission to formulate is now granted only as part of the company's own bulk drug production, it cannot make the present bulk drug to formulation ratio worse than that already existing.

After the announcement of the new Drug Policy only one foreign company viz. M/s. Bayer (India) Ltd. have been granted a Letter of Intent for the manufacture of a formulation alone viz. Bayferron in relaxation of the existing policy. This was because it was a 100 per cent export oriented proposal.

(c) Does not arise.

Nationalisation of Foreign Drug Companies

567. SHRI B. C. PATTANAYAK: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the names and number of the foreign drug companies which are operating in the country;

(b) whether Government have any proposal under their consideration for the nationalisation of some of these foreign drug companies; and

(c) if so, what are the details in this regard?

THE MINISTER OF STATE THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) Only companies with direct foreign equity exceeding 40 per cent are considered foreign companies under the Drug Policy and under the Foreign Exchange Regulation Act. The details of such firms are annexed hereto.

(b) No, Sir.

(c) Does not arise.

ANNEXURE

List of foreign Companies whose direct foreign equity is more than 40 per cent

Sl. No.	Name of the Company
1.	M/s. C.E. Fulford (India) Pvt. Ltd., Bombay
2.	M/s. Abbott Laboratories (I) Pvt. Ltd., Bombay
3.	M/s. Smith, Kline & French (I) Ltd., Bangalore
4.	M/s. Geoffrey Manners & Co. Ltd., Bombay
5.	M/s. Richardson Hindustan Ltd., Bombay
6.	M/s. Whiffens (India) Ltd., Bombay
7.	M/s. Burroughs Wellcome & Co (I) Ltd., Bombay
8.	M/s. May & Baker (India) Ltd., Bombay
9.	M/s. Roche Products Ltd., Bombay
10.	M/s. Parke Davis (India) Ltd., Bombay
11.	M/s. Merck Sharp & Dhome of bay
12.	M/s. Johnson & Johnson Ltd., Bombay
13.	M/s. Pfizer Limited, Bombay
14.	M/s. Ciba-Geigy of India Ltd., Bombay

Sl. Name of the Company
No.

15. M/s. E. Merck (I) Pvt. Ltd.,
Bombay.
16. M/s. Merck Sharp & Dhome of
India Ltd., Bombay
17. M/s. Sandoz (India) Limited,
Bombay
18. M/s. Hoechst Pharmaceuticals
Ltd., Bombay
19. M/s. The Boots Company (India)
Ltd. Bombay
20. M/s. Warner Hindustan Limited,
Hyderabad
21. M/s. Organon India Limited,
Calcutta
22. M/s. Uni-Sankya Limited,
Hyderabad
23. M/s. Wyeth Laboratories Limited,
Bombay
24. M/s. Bayer (India) Limited,
Bombay
25. M/s. Cynamid India Limited,
Bombay
26. M/s. Alkali & Chemicals Corpn.
of India Ltd., Calcutta.

Nationalisation of Film Industry

563. SHRI SHIVA CHANDRA JHA:
Will the Minister of INFORMATION
AND BROADCASTING be pleased to
state:

(a) whether it is a fact that Government propose to nationalise the film industry; and

(b) if so, when and if not, what are the reasons therefor?

THE MINISTER OF INFORMATION
AND BROADCASTING (SHRI
VASANT SATHE): (a) Government do
not have any proposal to nationalise Film
Industry at present.

(b) The Film Industry deals with a
creative medium and employs considerable
amount of creative talent. It is not,
therefore, considered desirable to
nationalise the film, industry.

Setting up of Satellite news agency system

569. SHRI SHD7A CHANDRA JHA:
Will the Minister of INFORMATION
AND BROADCASTING be pleased to
state:

(a) whether it is a fact that Government
are contemplating to set up a satellite
news agency system in the country;

(b) if so, by when including other
details thereof; and

(c) if the answer to part (a) above be
in the negative, what are the reasons
therefor?

THE MINISTER OF INFORMATION
AND BROADCASTING (SHRI
VASANT SATHE): (a) and (b) No,
Sir.

(c) Setting up of news agencies in
India is in private hands. Therefore, the
question of Government setting up any
news agency system does not arise.

Development of power for supply to North Bihar

570. SHRI SHIVA CHANDRA JHA:
Will the Minister of ENERGY be
pleased to state:

(a) whether Government have made
any specific plan for the development of
power for supply to North Bihar during
the Sixth Five Year Plan period;

(b) if so, what are the details thereof;
and

(c) if the answer to part (a) above be
in the negative, what are the reasons
therefor?

THE MINISTER OF STATE IN THE
MINISTRY OF ENERGY (SHRI
VIKRAM MAHAJAN): (a) and (b) In
addition to the existing power stations,
the following power generation schemes
in Bihar are expected